

1989 to March, 1990 is given below:

<i>Commodity</i>	<i>Quantity (in 000' tons)</i>
Levy Sugar	202.9
Imported edible oils	2.2
Rice	38.4
Wheat	800.0

(b) The allocations were made in scheduled time.

(c) The question of increase in the quota for Rajasthan can be considered if larger total quantity of imported edible oils is available for PDS.

(d) In addition to the items being supplied through PDS, some essential commodities are also being distributed by consumer cooperatives.

[English]

Proposal to Revive Agitation by Doctors of Service Doctors Association

4423. SHRI UTTAM RATHOD:
SHRI KALP NATH RAI:
SHRIMATI BASAVARAJES-
WARI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Joint Action Council of Service Doctors Association propose to revive its agitation in view of the non-implementation of their demands; and

(b) if so, the reaction of Union Government thereto?

THE MINISTER OF HEALTH AND

FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) and (b). The Joint Action Council of Service Doctors Organisation (JACSDO) have expressed their concern about non-implementation of certain clauses of the Memorandum of settlement dated 21st August, 1989 entered into with them. While majority of the items like enhancement of Non-Practising Allowance, removal of riders on grant of Conveyance Allowance, grant of enhanced Contingency Allowance to Post Graduate General Duty Medical Officers, grant of Post Graduate Allowance to Chief Medical Officers, setting up of High Power Committee to look into career improvement and cadre restructuring creation of Senior Administrative Grade posts, promotions of Medical Officers, Senior Medical Officers and Assistant Professors, and placement of Specialist Grade II Officers (Rs. 3000-5000) of Non-Teaching and Public Health Sub-cadres of Central Health Service in senior scale of Rs. 3700-5000 have been implemented, the remaining items are under implementation. After considering the submission of JACSDO, Government have also decided to reconstitute the High Power Committee.

[Translation]

Workers from Bihar

4424. SHRI TASLIMUDDIN: Will the Minister of LABOUR be pleased to state:

(a) the number of labourers migrated from Bihar to different States;

(b) the number of such labourers, especially in Punjab and Haryana and the condition of their working;

(c) whether it is a fact that labourers from Bihar are being exploited by the contractors and landlords/businessmen in these areas and there is no machinery for redressal of their grievances; and

(d) the efforts made/proposed to be made to protect the interests of these labourers against such exploitation?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). The information is not maintained by the Ministry.

(c) and (d). The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979 and Rules framed thereunder are aimed at protecting the interests of Inter-State Migrant Workmen. The Act, inter-alia, provides for inspectors as also has provisions for taking action for any violation reported to the inspectors. In addition, Government has notified two Joint Study Teams comprising representatives from the Labour Department of various States for making on-the-spot studies of the problems of migrant workmen and to carry out general inspection etc. A representative of Bihar Government is a member of Joint Study Team No. 2.

[English]

Proposal to Ban Consumption of Pan Masala

4425. SHRI SHIKIHO SEMA:
SHRI SANAT KUMAR MANDAL

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Indian Association for Cancer Research at its 9th Annual Convention has warned that Pan Masala addicts are likely to face genetic problems;

(b) if so, whether Government propose to ban the consumption of Pan Masala; and

(c) if not, the steps Government pro-

pose to take to safeguard the health of people?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) to (c). This Ministry is not aware of any registered body named as "Indian Association for Cancer Research". However, according to Indian Council of Medical Research, from the studies carried out so far, it can be surmised that Pan Masala can cause oral cancer perhaps due to its constituents, areca nut and catechu. The Government proposes that every packet of Pan Masala and advertisement relating thereto shall carry the following warning in capital letters viz. "CONSUMPTION OF PAN MASALA OF MORE THAN 4 GRAMS PER DAY MAY PROVE HARMFUL."

Construction of a Sub-way at Arvind Road, New Delhi

4426. SHRI L.K. ADVANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that patients and general public particularly, infirm and old people, face great difficulty in going across AIIMS and Safdarjung Hospital at Arvind Road, New Delhi; and

(b) if so, whether Government propose to construct a sub-way at the said site to facilitate crossing of road there by the patients and their attendants etc. on the pattern of one near the I.N.A. market?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) The proposal for catering to the needs of pedestrians and its integration with the grade separator for vehicular traffic is in the planning stage.